THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):

(a) Yes, Sir. Government's decision in this regard is related to the intention of the US Embassy to convert the American International School into an Embassy school. The precise modalities of the conversion have, however, still to be worked out.

(b) Government's policy is not to permit Indian children to study in Foreign Embassy Schools

12 Noon

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

SERIOUS DROUGHT CONDITIONS PREVAILINGIN ALL THE FIFTEEN DISTRICTS OF WESTBENGAL

SHRI PRANAB KUMAR MUKHERJEE (West Bengal): Sir, I beg to call the attention of the Minister of Agriculture to the serious drought conditions prevailing in all the fifteen Districts of West Bengal and the assistance given by the Government of India to mitigate the hardships of drouhgt affected people.

[MR. DEPUTY CHAIRMAN in the Chair

THE MINISTER OF AGRICULTURE (SHRI FAKHRUDDIN ALI AHMED): Sir, the Government of West Bengal has recently reported that acute drought conditions are existingin parts of the State. The areas particularly affected are reported to be the districts of Purulia and Bankura, and parts of the districts of Midnapur, Burdwan, Birbhum, West Dinajpur, Malda and Murshidabad. This development is reported to be due to lack of rains in the State from the latter part of March this year. As a result, jute, aus and boro crops have been reported to be badly affected. There has also been acute scarcity of water and less employment opportunities for agricultural labourers, especially in the above areas,

The State Government has accordingly undertaken necessary relief measures which include test relief works, Food for Work Projects, distribution of gratuitous relief, agricultural loans and installation of tubewells. The State Government has also recently requested the Government of India to depute a Central Team of Officers for an on-the-spot assessment of the situation and for providing Central assistance. As I have told the House before, Central assistance is provided according to the prescribed procedure. We have, therefore, proposed to depute a Central Team to visit the State shortly.

There are adequate food stocks in the State, and all reasonable additional require ments of the State Government for itspublic distribution system, will be made available. Adequate fair price and ration shops are already fuctioning all over the State and, if necessary, they would be increased.

With the on-set of the South-West monsoon, after a couple of weeks, the situation should ease rapidly. Meanwhile, Members may kindly rest assured that all steps to provide relief, as demanded by the situation, will be taken with the cooperation of the State Government.

SHRIPRANAB KUMAR MUKHER-FE: Sir the Minister has expressed th

JEE: Sir, the Minister has expressed the hope that with the outbreak of the monsoon, the situation will ease. Perhaps another situation will be created then and instead of drought, it will be situation created by flood. I am not going into it: As the Minister himself has admitted in his statement, two districts completetey and six districts partially are affeced by drought. All the State Ministers living in headquarters are visiting these drought affected areas and taking decisions on the spot. As reported by the Agricultural Minister of the State, 17,000 tubewells are out of order and there is no drinking water in village after village and Government is supplying water by trucks. Some missionary organisations are doing this. Almost all the standing crops of paddy and jute-including high-yielding varieties are damaged. There is no work for the agricultural labourers. May I know from the Minister what

amount of assistance has been sought from MR. DEPUTY CHAIRMAN: Yes, Mr.

to a matter of urgent

public importance

the Government of India and whether any Mathur. specific suggestion to declare some districts, particularly Purulia and Bankura, as drought affected areas, has been received from the State Government? Has any suggestion for releasing the money allotted to Calcutta Metropolitan Develonment problem of water supply in the easing the Calcutta Metropolitan City come from the State Government? Has any request for सहायता देने के पहले जाती है। अकाल राहत additional Rs. 4 crores for rural drinking water supply scheme in addition to Rs. 1 crore already sanctioned by the Government come टीम यह देखने के लिए जाती है कि काम State Government? I would like

to know from the hon. Minister what amount

amount of assistance they have sought for.

to give to the State Government

necessary steps for providing relief to the भी देखना चाहिए कि वह रूपया ठीक ढंग से affected people have been taken and are being खर्च होता हैं या नहीं। आपकी सेंट्रल टीम taken by the Government. As I said the other ने कई स्टेट्स के सम्बन्ध में आपको इस which the Central assistance to the State प्रकार की भी रिपोर्ट सदी हैं कि जो रिलीफ Governments is given and according to the limit imposed by the Finance Commission, if वनसं खोले जाते है उनके अन्दर उन क्षेत्रों की expenditure for any natural calamity—an आवश्यकता को ध्यान में न रख कर प्रांतीय amount of Rs. 2,61,00,000/-in West Bengal is सरकारें राजनैतिक आधार पर रिलीफ वनसं incurred by the State Government exceeds—this limit, then 75% is contributed by the Central खोलतीं हैं। उदाहरण के लिए राजस्थान के Government and 25 % is contributed by the सम्बन्ध में आपकी सेन्ट्रल टीम ने एक ऐसी State Government. Now, so far as the present fरपोर्ट दी है। मैं यह जानना चाहूंगा कि you see, has made two requests: One is for आपकी सेंट्रल टीम यह जो असेसमेन्ट करने assistance of Rs. 2 crores for the purpose of providing general relief work. The State और रुपया सेंक्शन करने का काम करती है, Government has also requested the Ministry of उसके साथ-साथ जहां रिलीफ वनसं होते हैं Health to allot Rs. 2 crores for the water supply scheme in that State. These requests are under उनके सुपविजन की दृष्टि से क्या सेंट्रेल examination by the Ministry of Health and it is गवर्नमेंट आवश्यक नहीं समऋती है कि उसके for that reason that the Central Team is going द्वारा दिया गया रुपया खास नौर से जिस there and it is after they have met them and made the assessment of the necessary काम के लिए दिया गया है उसी पर लगे expenditure which has been indicated by the और इसके सुपरविजन के लिए सेंट्रल गवममेंट Government of West Bengal, that necessary action in this behalf will be taken.

श्री जगदीश प्रसाद माथुर (राजस्थान): आपने अभी सेन्टल टीम के बारे में स्वीकार Authorities for किया कि सेंट्रल टीम जा कर असेसमेंट करेगी । आपकी सेंट्रल टीम अकाल में काम प्रारम्भ होने के पश्चात आपकी सेंट्रल किस प्रकार से हुआ। इस दृष्टि से मेरा यह of assistance the Government of India is going सुमाव है कि जहां तक आपने कहा कि and what अकाल राहत के काम को कार्यान्वित करने की जिम्मेदारी स्टेट गवर्नमेंट्स की है और आपकी जिम्मेदारी केवल असेसमेंट करने और उसके AHMED: As I have already pointed out all के पास क्या कोई एजेंसी है या नहीं है। अगर सेंटल गवर्नमेन्ट के पास ऐसी कोई एजेंसी नहीं है तो क्या सेंट्रल गवर्नमेंट इस प्रकार की कोई एजेंसी किएट करना चाहेगी जिससे रुपये का दूर-पयोग न हो जैसा कि राजस्थान में हुआ है।

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श्री फखरहीन ग्रली अहमद: सेंट्रल टीम यह असेसमेंट करने कें लिए जाती है कि किस तरह का रिलीफ दिया जा रहा है और उस रिलीफ के लिए कितने रुपये की जरूरत है, कितना खर्चा स्टेट गवर्न मेंट ने किया है और कितनी असिस्टेंस उसके लिए सेंट्ल गवर्नमेंट को देनी चाहिए। आनरेबिल मेम्बर ने जो यह सजेशन दिया है कि इसके अलावा भी सेंट्रल गवर्नमेंट को यह चाहिए कि जो रुपया दिया जाता है सेंट्रल गवर्नमेट की तरफ से उसका सूर्पावजन किया जाय, मैं यह कहना चाहता हं कि अगर हमारे इल्म में कोई बात आती हैं कि जो रुपया किसी खास काम के लिए दिया गया है वह उसके लिए इस्तेमाल नहीं किया गया, तो हम स्टेट गवर्नमेंट को उसके मुताबिक लिखते हैं और पूछते हैं कि किस तरह से वह उस रुपये को इस्तेमाल कर रही है।

श्री जगदीश प्रसाद माथुर : आपकी सेंट्रल टीम ने राजस्थान के सम्बन्ध में लिखा कि वहां पर राजनैतिक आधार पर रिलीफ वर्क्स खोले गये। क्या आपने उसकी जांच करवाई ?

श्री फल्लरहीन ग्रली ग्रहमदः इस वक्त वेस्ट बंगाल का सवाल है, राजस्थान का नहीं ।

श्री जगदीश प्रसाद माथुर: यह जनरल प्रिसिपल का सवाल है। आपने कहा कि हम उसकी जांच करवाते हैं। तो आपकी सेंटल टीम ने जो रिपोर्ट दी, उसकी क्या आपने जांच करवाई ?

SHRI SAŜANKĀSEKHAR SANYAL SHRI FAKHRUDDIN ALI AHMED: (West Bengal): Mr. Deputy Chairman Sir, I have no information that the action it is a painful experience that relief is planned and implemented on purely political and partisan basis. Sir, in West Bengal, the Plans which are being

made are not being made at the Government level, as such, but the plans are being made at the Congress level, both at the Headquarters in Calcutta and also in the districts. Sir, one of the districts is Murshidabad which is partly affected according to the statement of the lion. Minister, Myself and Mr. Raha belong to this district. In order that the recipients are not confined to Congress voters, in order to assure that it is not extended only to those who subscribe to the political persuasions of the ruling party, and in order to allay this apprehension which has been voiced by my friend Sri Jagdish Prasad Mathur- that is our grievance and apprehension—is it not possible for the Government of India, in such places where there in interruption of electricity for tubewell irrigation, where there is a chronic failure of electricity, to advise the State Government or to take up the matter on their own initiative. That is number one.

Secondly, instead of waiting with wishful thinking for the monsoon to arrive, is it not possible for the Government to have shallow tubewells and hose pipes for irrigating the land. Thirdly, is it not possible to use the nationalized banks for the purpose of advancing seeds in affected areas to people, irrespective of their political persuasions 7 Is it possible to use the nationalised banks to see that these drought affected areas are brought under plough, because we are getting reports that on account of the drought there are fissures and complete cracks in the Mother Earth. I echo the apprehension of my friend, Shri Pranab Kumar Mukherjee, that ultimately if we do not bring up the crops yearly, then when the floods come, when inundation comes, we shall lose on account of drought and on account of heavy rains or floods. It is possible to forestall this situation for the Government by having its own machinery by way of guidance to the State Government, by way of supplementing the State Government's efforts and by way of assistance to the people who are affected?

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taken by the State Government is on political consideration. I think they have taken steps at governmental level. In order to provide relief to all the drought affected people and it makes no difference whether the people affected belong to one party or the other.

SHRI JAGDISH PRASAD MATHUR: You can find out if you want.

SHRI SASANKASEKHAR SANYAL; It is the information given by the party of the hon. Minister. Does our information count for nothing?

SHRI FAKHRUDDIN ALI AHMED: There is no substance in it, no corroboration that this matter was dealt with on political consideration. Merely on someone's mentioning it we will not act. The Central team goes there and takes into consideration the assessment made purely on economic grounds, technical grounds, what are the requirements. And the expenditure is being incurred and only to the extent Central assistance is necessary.

So far as the provision for water facilities is concerned, I find that the State Government have already provided Rs. 60 lakhs for distribution and installation of tubewells and it is expected that about four thousand such wells with the above allotment will be distributed in all the areas. If anything more is necessary, we shall see what assistance we can give to them from the Central Government.

So far as the provision of seed and other facilities is concerned, I shall keep the suggestion of the hon. Member in view and see that all facilities are provided sothat it may be possible for the cultivator to cultivate the land as early as possible.

SHRI SASANKASEKHAR SANYAL: What about the apprehension that the money allotted may not be used for gearing the Congress machinery?

SHRI FAKHRUDDIN ALI AHMED: That is not so, Sir.

SHRI SANAT KUMAR RAHA (West Bengal): Mr. Deputy Chairman, Sir, I apprehend that some sort of red-tapismis going on between the Central Government and the State Government. This sort of redtapism will enhance the crisis which is already created due to the drought in West Bengal. I would ask the Minister if he is ware of the fact that tubewell pipes are out of market in West Bengal now. This crisis is created by the blackmarketeers. I can see the crisis there from the newspapers and that crisis is being minimised by the Minister here. I do not know if the West Bengal Stat* Government is making this statement to our Ministers. I want the exact figures as to how many tubewells in West Bengal in the drought-affected areas have been out of order I see from the papers that it is 80,000 and that tubewell pipes are out of market. The element that is Anally necessary is the element of drinking water and for this purpose we are in earnest need of these pipes. What will the Government do ? Why should not the Central Government take its own initiative to go there without having redtapism between the two Governments and implement all the programmes for the supply of drinking water to our drought-affected people? This is the first question.

to a matter of urgent

public importance

Secondly, I would request that the Government should develop some sort of machinery which will not distribute relief on a partisan basis. It is our experiencewhen we see the figures in the newspapers-that a few States say "We are getting so many lakhs of rupees". But once you go to the spot, the drought-stricken villages they say "We are not getting; we are not getting". On the other hand, there are vicious circles of distribution. Therefore, I would request the Government to go on its own initiative-and not through the State Government—straight to the drought-stricken villages of West Bengal and effect prompt relief through a machinery of all the parties.

SHRI FAKHRUDDIN ALI AHMED: So faras the first question raised by the hon. Member is concerned,—that because

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[Shri Fakhruddin Ali Ahmed]

of red-tapism between the State Government and the Central Government relief work is being delayed—I deny this allegation. The State Government has taken the earliest action possible and it is also in contact with the Central Government for necessary assistance and relief in this matter. I can assure the hon. Member that no red-tapism will be allowed to stand in the way of providing relief to the affected people in West Bengal.

So far as the other suggestion is concerned, I have already indicated that distribution of such relief is not based on any pol'tical consideration but it is for the purpose of providing relief to the droughtaffected people, and that consideration alone will be the main guidance so far as the State and the Central Governments are concerned

So far as the provision fortubewells is concerned, from the present indications it is apparent that the State Government have taken steps for the purpose of providing 4,000 tubcwells. If any more are necessary and in that connection if any assistance is required from the Central Government, we shall do whatever is possible.

SHRI SANAT KUMAR RAHA: The pipes are there in the black market.

श्री श्याम लाल यादव (उत्तर प्रदेश): मैं केवल दो बातों की तरफ माननीय मंत्री जी का ध्यान दिलाना चाहता हुं। जितनी धन-राशि सरकार ने दी कि जो उनको व्यय करना चाहिए उसमें से कितनी धनराशि उन्होंने व्यय की । जैसा कि आपने शरू में कहा था कि फाइनेंस कमीशन की यह सिफारिश थी, उसके आधार पर ही आप बताएं। और दूसरी बात, इस बात को देखते हुए कि इस बात की आशंका है कि इस सहायता में जैसा कि कई प्रदेशों में अनुभव आया है कि एक राजनीतिक दिष्टकोश से कार्य हुआ, क्या मंत्री जी इस बात का ग्राश्वासन देंगे कि

जो सहायता का काम होगा वहां पर उन क्षेत्रों में या जिलों में वहां के विभिन्त राजनीतिक दल के लोगों की उसके लिए कोई समिति बनायी जायगी, हर क्षेत्र में और जिले में और उसके सहयोग ग्रौर परा-मर्श से यह कार्य किया जाएगा जिससे कि यह सहायता कार्य सही रूप में जनता तक पहुंच सके और सहायता का पैसा बीच में ही लायान जासके?

श्री फलक्द्दीन ग्रली अहमद: मैंने कहा है कि फाइनेंशियल लिमिट दो करोड 61 लाख का है और अभी सबसे पहले हम को यह देखना है कि यह दो करोड़ 61 लाख रुपया स्टेट गवर्नमेंट ने खर्च कर दिया है या नहीं।

श्री श्याम लाल यादव: कितना खर्च किया है ?

श्री फलक्हीन अली अहमद : इसकेफी गर्स मेरे पास नहीं आये हैं, मगर एक रिक्वेस्ट स्रायी हैं कि दो करोड रूपया उनको स्रौर इस काम के लिए दिया जहां, तक सब लोगों को साथ लेकर चलने और काम करने की बाबत सवाल किया है, मैं बिलकूल इनसे सहमत हं कि ऐसे कामों में हमें पालिटिक्स नहीं लानी चाहिए, सब पार्टियों को साथ लेकर किस तरह से अफेक्टेड लोगों की मदद की जाय उसका काम करना चाहिए । मैं यह सजेशन जो है इसकों स्टेट गवर्नमेंट को भेज दंगा ।

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND ACCOUNTS (1970-71) OF THE MANGANESE ORE (INDIA) LTD., NAGPUR AND RELATED PAPERS

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN): Sir, I beg to lay on the Table a copy (in